

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

Date : 29-05-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE A.S. BOPANNA
(VACATION BENCH)For Appellant(s) Ms. Aishwarya Bhati, Sr. Adv.
Mr. Rajeev Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Alok Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

A request is made on behalf of the respondents to adjourn the matter as learned counsel for the respondents is required to go to Lucknow to see his ailing mother.

Ms. Aishwarya Bhati, learned senior counsel appearing on behalf of the State of Uttar Pradesh is present.

List the appeal after summer vacation before the appropriate Bench.

(ANITA MALHOTRA)
COURT MASTER(RAJINDER KAUR)
COURT MASTER